

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No. L-1(1)/2009-CERC

New Delhi, the 3rd July, 2009

CORRIGENDUM

Regulations 5, 7 and 10 of the Central Electricity Regulatory Commission (Unscheduled Interchange charges and related matters) Regulations, 2009, shall be corrected as under, namely:

1. Regulation 5

- (a) The words “when grid frequency is between 50.3 Hz and 49.2 Hz” shall be omitted.
- (b) In the last line, second column of the table, the number ‘49.20’ shall be omitted.

2. Regulation 7

- (a) At the end of clauses (1) and (2), the words “for all the time blocks when the frequency is below 49.5 Hz” shall be added.

(b) In clause (3) the word and number “of 49.2Hz” shall be substituted by the word and number “below 49.22Hz”.

(c) At the end of the Note, the phrase “from time to time” shall be added.

3. **Regulation 10**

In clause (2) for the words “the Unscheduled Interchange charges on the Additional Unscheduled Interchange Charge”, the words “the Unscheduled Interchange charges or the Additional Unscheduled Interchange Charge” shall be substituted.

Sd/-
(Alok Kumar)
Secretary

Note: The Central Electricity Regulatory Commission (Unscheduled Interchange charges and related matters) Regulations, 2009, were published in Part III-Section 4 of the Gazette of India (Extra ordinary) dated 30.3.2009.